

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 223
ANSWERED ON 1ST DECEMBER, 2016

CENTRAL ROAD FUND

*223. SHRI P.K. BIJU:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the total funds accrued in the Central Road Fund (CRF) and utilization thereof during the last two years and the current year, year-wise and State-wise;
- (b) the status of implementation of road projects under CRF;
- (c) whether the State Governments including Kerala have submitted project/ proposals concerning construction, improvement and development of major roads in the States under CRF and if so, the present stage of consideration of the proposals; and
- (d) the time by which approval to these proposals are likely to be granted?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 223 ANSWERED ON 01.12.2016 ASKED BY SHRI P. K. BIJU REGARDING CENTRAL ROAD FUND

(a) to (d) The funds accrued under the Central Road Fund (CRF) during 2014-15, 2015-16 and 2016-17 (upto October, 2016) were Rs. 26,108 crore, Rs. 69,809 crore and Rs. 40,638 crore (provisional) respectively.

This Ministry is primarily responsible for the development and maintenance of National Highways (NHs).

Apart from this, the Ministry also allocates funds to the State/ Union Territories (UTs) for development of State Roads (non Rural Roads) and Roads of Economic Importance and Inter State Connectivity (EI&ISC) as per the provisions of the CRF Act, 2000 amended by the Finance Act from time to time. The State/ UT-wise details of the CRF accrual and release and allocation and release/ expenditure under EI&ISC schemes during the last two years and the current year are at Annexure-I.

The State / UT-wise details of proposals received during current year and projects approved/ sanctioned for development of State Roads under CRF and EI & ISC Schemes during the last two years and current year, including those for the State of Kerala, are at Annexure-II and Annexure-III respectively.

As per Ministry's extant policy, the projects under the schemes are to be completed within thirty six months for hill States, North East States and twenty four months for other States.

The State / UT-wise details of projects completed under the CRF and EI&ISC schemes during the last two years and current year are at Annexure-IV & Annexure-V respectively.

The identification, prioritization and selection of projects for approval/sanction under CRF and EI&ISC schemes are governed by the CRF(State Roads) Rules, 2014 amended by the CRF(State Roads) Amendment Rules, 2016. Further, the limits of total approval of projects out of the proposal received from the concerned State Governments in a particular year is also governed by the said Rules.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 223 ANSWERED ON 01.12.2016 ASKED BY SHRI P.K. BIJU REGARDING CENTRAL ROAD FUND

Statement showing State/UT-wise accrual and release during the last two years and current year under CRF

(Amount in Rs. crore)

Sl. No.	States/UTs	2014-15		2015-16		2016-17 [@]	
		Accrual	Release*	Accrual	Release*	Accrual	Release*
1.	Andhra Pradesh	225.15	#73.12	137.51	178.13	382.06	306.74
2.	Arunachal Pradesh	48.36	55.00	53.21	20.53	142.64	56.69
3.	Assam	52.59	42.44	58.44	46.34	156.67	56.35
4.	Bihar	73.73	83.36	81.70	80.88	219.42	107.37
5.	Chhattisgarh	89.32	0.00	99.73	84.13	268.91	0.00
6.	Goa	6.34	2.41	6.69	7.52	17.41	30.06
7.	Gujarat	162.26	110.42	178.81	61.05	482.74	132.08
8.	Haryana	73.73	73.73	80.25	79.45	220.97	127.69
9.	Himachal Pradesh	37.26	0.00	41.00	95.14	109.90	23.24
10.	Jammu & Kashmir	131.87	43.96	145.38	44.42	388.17	81.90
11.	Jharkhand	59.46	17.74	66.29	9.10	180.44	110.55
12.	Karnataka	160.14	170.51	179.98	164.46	489.63	489.63
13.	Kerala	53.65	54.60	60.48	59.88	158.49	158.49
14.	Madhya Pradesh	207.18	180.99	229.11	211.98	614.47	128.80
15.	Maharashtra	269.28	100.00	292.50	432.85	773.09	501.14
16.	Manipur	13.74	13.35	15.12	7.18	40.53	15.60
17.	Meghalaya	16.12	5.14	17.74	5.51	46.64	15.29
18.	Mizoram	12.68	4.23	13.96	4.70	37.41	12.47
19.	Nagaland	10.04	5.95	11.05	0.11	29.62	9.02
20.	Odisha	108.08	123.42	120.37	125.98	322.56	68.20
21.	Punjab	62.89	27.58	68.62	48.22	184.86	39.21
22.	Rajasthan	241.54	286.44	268.08	72.72	726.19	292.09
23.	Sikkim	4.76	1.55	5.23	0.00	14.03	0.00
24.	Tamil Nadu	153.01	155.09	161.95	160.33	423.12	355.12
25.	Telangana	#	#81.84	109.32	108.23	280.73	280.73
26.	Tripura	7.14	6.31	7.85	0.08	20.42	6.35
27.	Uttarakhand	38.32	25.51	41.87	0.42	112.37	0.00
28.	Uttar Pradesh	209.56	234.26	229.99	227.69	618.24	219.71
29.	West Bengal	78.49	85.80	85.77	55.48	231.76	184.01
30.	A&N Island	0.00	0.00	7.00	0.00	19.50	0.00
31.	Chandigarh	2.11	0.00	2.66	0.70	5.49	0.81
32.	Dadra & Nagar Haveli	0.00	0.00	1.34	0.00	4.40	0.00
33.	Daman & Diu	0.00	0.00	1.00	0.00	2.68	0.00
34.	Delhi	22.20	14.59	25.00	0.00	69.09	0.00
35.	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00
36.	Puducherry	15.44	15.44	5.00	4.90	12.35	12.35

*Funds to some states have been released more than accrual of a state from the unspent balance of previous years of that States.

#Against Andhra Pradesh accrual Rs.225.15 crore, Rs.73.12 crore released for the State Andhra Pradesh and Rs.81.84 crore released for the Telangana.

@- Till October, 2016.

ANNEXURE-I (Contd...)

Statement showing State/UT-wise allocation and release/ expenditure during the last two years and current year under EI&ISC schemes

Sl. No.	States/UTs	2014-15		2015-16		2016-17 [@]	
		Allocation	Release	Allocation	Release	Allocation	Release
1.	Andhra Pradesh		0.00		0.00	8.00	8.00
2.	Arunachal Pradesh		9.26		22.43	22.00	6.36
3.	Assam		0.93		6.30	19.50	2.81
4.	Bihar		0.00		6.41	1.81	0.00
5.	Chhattisgarh		0.00		0.00	0.00	0.00
6.	Goa		0.00		7.89	1.61	0.93
7.	Gujarat		15.16		6.13	5.50	0.00
8.	Haryana		0.00		1.65	20.50	0.00
9.	Himachal Pradesh		0.00		0.00	32.00	8.79
10.	Jammu & Kashmir		12.00		0.00	61.50	0.00
11.	Jharkhand		11.40		0.00	16.00	10.19
12.	Karnataka		0.00		34.75	30.00	12.12
13.	Kerala		20.56		0.00	0.00	0.00
14.	Madhya Pradesh		0.00		0.00	0.00	0.00
15.	Maharashtra	250.00	0.00		9.38	26.00	21.87
16.	Manipur		0.00		12.72	17.50	10.71
17.	Meghalaya		0.00		13.67	22.00	0.00
18.	Mizoram		0.00		0.00	8.50	0.00
19.	Nagaland		8.00	355.35	33.74	102.00	8.16
20.	Odisha		0.00		18.06	52.00	20.83
21.	Punjab		0.00		12.71	4.08	0.44
22.	Rajasthan		0.00		8.21	22.50	5.22
23.	Sikkim		0.00		0.00	29.50	0.00
24.	Tamil Nadu		3.79		0.30	63.00	14.98
25.	Telangana		0.00		2.17	13.50	2.79
26.	Tripura		0.00		0.00	0.72	0.00
27.	Uttarakhand		0.00		0.00	0.50	0.00
28.	Uttar Pradesh		12.00		68.77	134.00	0.69
29.	West Bengal		0.00		0.00	20.50	3.41
	UTs						
30.	A&N Island		0.00		0.00	0.00	0.00
31.	Chandigarh		0.00		0.00	0.00	0.00
32.	Dadra & Nagar Haveli		0.00		0.00	0.00	0.00
33.	Daman & Diu	1.00	0.00		0.00	0.00	0.00
34.	Delhi		0.00		0.00	0.00	0.00
35.	Lakshadweep		0.00		0.00	0.00	0.00
36.	Puducherry		0.00		1.79	0.50	0.00

@- Till October, 2016.

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 223 ANSWERED ON 01.12.2016 ASKED BY SHRI P.K. BIJU REGARDING CENTRAL ROAD FUND

The State / UT-wise details of proposals received during current year and projects approved for development of State Roads under CRF during the last two years and current year

(Amount in Rs. crore)

Sl. No.	State/UT	2014-15		2015-16		2016-17*			
		Proposals Approved		Proposals Approved		Proposals Received		Proposals Approved	
		Nos.	Cost	Nos.	Cost	Nos.	Cost	Nos.	Cost
	States								
1.	Andhra Pradesh	-	-	1	5.50	61	619.00	61	619.00
2.	Arunachal Pradesh	8	97.94	9	80.74	18	235.25	-	-
3.	Assam	9	90.03	16	66.84	27	459.00	-	-
4.	Bihar	9	124.67	-	-	8	349.97	1	102.73
5.	Chhattisgarh	10	305.56	-	-	5	184.14	5	184.14
6.	Goa	1	29.42	-	-	-	-	-	-
7.	Gujarat	-	-	9	473.02	51	994.62	39	796.45
8.	Haryana	-	-	11	280.91	15	366.05	15	366.05
9.	Himachal Pradesh	14	55.59	44	197.01	46	281.96	-	-
10.	Jammu & Kashmir	17	347.41	25	785.56	-	-	-	-
11.	Jharkhand	2	16.25	5	252.71	-	-	-	-
12.	Karnataka	15	70.50	-	-	562	3589.00	562	3589.00
13.	Kerala	-	-	2	50.02	66	831.3	29	397.00
14.	Madhya Pradesh	-	-	27	1,045.00	19	800.50	4	138.12
15.	Maharashtra	85	1787.00	170	3,111.38	259	4994.01	-	-
16.	Manipur	-	-	4	35.49	10	100.81	2	31.42
17.	Meghalaya	-	-	6	58.63	-	-	-	-
18.	Mizoram	-	-	4	29.92	1	72.99	1	66.68
19.	Nagaland	1	16.93	13	284.60	20	236.79	-	-
20.	Odisha	4	70.86	22	257.73	31	1043.87	12	399.03
21.	Punjab	-	-	3	95.91	19	576.88	19	576.88
22.	Rajasthan	14	342.03	56	1,762.28	14	445.51	8	310.11
23.	Sikkim	4	17.55	4	32.55	4	15.95	1	5.48
24.	Tamil Nadu	-	-	78	390.00	148	605.65	148	605.65
25.	Telangana	-	-	-	-	85	1,020.00	85	1,020.00
26.	Tripura	1	6.47	-	-	2	22.31	1	4.52
27.	Uttar Pradesh	-	-	38	1,264.17	5	197.00	2	114.61
28.	Uttarakhand	10	89.49	12	210.58	-	-	-	-
29.	West Bengal	6	238.54	5	195.28	-	-	-	-
	UTs								
30.	A&N Islands	-	-	6	44.38	15	66.06	13	39.52
31.	Puducherry	-	-	-	-	1	15.74	1	15.74

*-Provisional.

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 223 ANSWERED ON 01.12.2016 ASKED BY SHRI P.K. BIJU REGARDING CENTRAL ROAD FUND

The State /UT-wise details of proposals received during current year and projects sanctioned for development of State Roads under EI & ISC Schemes during the last two years and current year

(Amount in Rs. crore)

Sl. No.	State/UT	2014-15		2015-16		2016-17*			
		Proposals Approved		Proposals Approved		Proposals Received		Proposals Approved	
		Nos.	Cost	Nos.	Cost	Nos.	Cost	Nos.	Cost
	States								
1.	Andhra Pradesh	-	-	1	20.20	1	8.00	1	8.00
2.	Arunachal Pradesh	1	7.45	1	9.86	24	636.88	-	-
3.	Assam	2	60.47	-	-	-	-	-	-
4.	Bihar	2	23.96	-	-	-	-	-	-
5.	Goa	1	9.06	-	-	2	86.09	2	86.09
6.	Himachal Pradesh	1	37.42	1	25.38	8	197.90	-	-
7.	Jammu & Kashmir	-	-	1	158.84	-	-	-	-
8.	Jharkhand	1	24.23	1	20.85	-	-	-	-
9.	Maharashtra	-	-	1	649.50	-	-	-	-
10.	Manipur	2	63.59	-	-	-	-	-	-
12.	Meghalaya	-	-	1	60.15	-	-	-	-
13.	Mizoram	1	23.97	-	-	-	-	-	-
14.	Nagaland	2	56.97	2	53.81	36	788.19	4	415.26
15.	Odisha	1	52.42	2	52.51	4	349.76	-	-
16.	Punjab	1	12.15	-	-	1	21.93	1	21.93
17.	Rajasthan	2	19.54	1	37.86	4	58.74	-	-
18.	Tamil Nadu	-	-	2	90.91	22	264.75	5	105.00
19.	Telangana	-	-	1	36.46	-	-	-	-
20.	Uttar Pradesh	1	85.12	3	254.45	-	-	-	-
21.	West Bengal	-	-	1	56.52	-	-	-	-

*- Provisional

ANNEXURE-IV

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 223 ANSWERED ON 01.12.2016 ASKED BY SHRI P.K. BIJU REGARDING CENTRAL ROAD FUND

The State / UT-wise details of projects completed during last two years and the current year under CRF

(Amount in Rs. crore)

Sl. No.	States/UTs	2014-15		2015-16		2016-17	
		Nos.	Cost	Nos.	Cost	Nos.	Cost
1.	Andhra Pradesh	0	0	41	398.46	3	26
2.	Arunachal Pradesh	0	97.94	0	80.74	0	0
3.	Assam	1	1.35	10	7.41	0	0
4.	Bihar	3	60.56	4	140.18	0	0
5.	Chhattisgarh	1	12.31	4	48.3	0	0
6.	Goa	2	32	0	0	0	0
7.	Gujarat	0	0	0	0	0	0
8.	Haryana	1	65.91	5	132.33	1	17.52
9.	Himachal Pradesh	1	11.06	2	21.17	4	32.92
10.	Jammu & Kashmir	2	12.88	3	23.34	2	26.51
11.	Jharkhand	1	61.35	0	0	0	0
12.	Karnataka	110	365	81	280.5	90	358.5
13.	Kerala	6	74.41	14	97.61	9	122
14.	Madhya Pradesh	12	136.92	7	88.68	4	47.73
15.	Maharashtra	30	229.2	27	242.79	9	180.3
16.	Manipur	3	7	3	9	1	4
17.	Meghalaya	0	0	1	791.54	0	0
18.	Mizoram	1	2.56	0	0	1	8.8
19.	Nagaland	0	0	0	0	0	0
20.	Odisha	3	108.08	8	101.79	3	27.83
21.	Punjab	2	15.27	1	12.24	2	22.71
22.	Rajasthan	38	213.83	16	133.51	7	293.32
23.	Sikkim	0	0	0	0	0	0
24.	Tamil Nadu	23	158.31	6	158.17	62	101.39
25.	Telangana	0	150.74	33	363.93	45	415.73
26.	Tripura	1	4.74	1	12.15	0	0
27.	Uttarakhand	0	0	5	18.51	0	0
28.	Uttar Pradesh	12	263.78	17	358.41	0	0
29.	West Bengal	10	297.64	2	90.36	0	0
30.	A & N Islands	0	0	0	0	0	0
31.	Puduchchery	0	0	1	15	2	5.87

ANNEXURE-V

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 223 ANSWERED ON 01.12.2016 ASKED BY SHRI P.K. BIJU REGARDING CENTRAL ROAD FUND

The State / UT-wise details of projects completed during last two years and the current year under EI&ISC

(Amount in Rs. crore)

Sl. No.	States/UTs	2014-15		2015-16		2016-17	
		Nos.	Cost	Nos.	Cost	Nos.	Cost
1	Andhra Pradesh	0	0	0	0	0	0
2	Arunachal Pradesh	0	7.45	0	9.86	0	71.47
3	Assam	0	0	0	0	0	0
4	Bihar	0	0	2	20.90	0	0
5	Chhattisgarh	0	0	0	0	0	0
6	Goa	1	9.05	0	0	0	0
7	Gujarat	1	11.52	0	0	0	0
8	Haryana	0	0	2	20.09	0	0
9	Himachal Pradesh	0	0	0	0	1	13.08
10	Jammu & Kashmir	0	0	0	0	1	73.33
11	Jharkhand	0	0	0	0	0	0
12	Karnataka	0	0	3	67.26	2	34.88
13	Kerala	0	0	0	0	0	0
14	Madhya Pradesh	2	15.75	1	17.93	0	0
15	Maharashtra	0	0	0	0	0	0
16	Manipur	1	8.93	0	0	0	0
17.	Meghalaya	0	0	0	0	0	0
18.	Mizoram	0	0	0	0	0	0
19.	Nagaland	0	0	0	0	1	39.45
20.	Odisha	0	0	2	20.8	0	0
21.	Punjab	0	0	2	16.79	0	0
22.	Rajasthan	3	46.16	1	4.75	0	0
23.	Sikkim	4	0	0	0	0	0
24.	Tamil Nadu	5	37.77	0	0.77	0	14.54
25.	Telangana	0	11.42	0	13.41	0	18.9
26.	Tripura	0	0	0	0	0	0
27.	Uttarakhand	0	0	0	0	0	0
28.	Uttar Pradesh	0	0	2	59.96	0	0
29.	West Bengal	0	0	0	0	1	28.18
30.	A & N Islands	0	0	0	0	0	0
31.	Puduchchery	0	0	1	3.48	0	0
